

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.206
IB-811(ND)/2020

IN THE MATTER OF:
M/s Star Wire Product
Vs
Kotsons Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION
U/s 9 of IBC, 2016

Order delivered on 02.11.2022

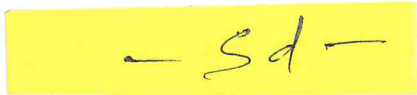
CORAM:
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

JUSTICE TELAPROLU RAJANI
MEMBER (JUDICIAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

List before the Regular Bench on 12.12.2022.



(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)



(JUSTICE TELAPROLU RAJANI)
MEMBER (JUDICIAL)

Surjit
02.11.2022